

**The Deputy Minister of Home Affairs (Shrimati Alva):** (a) and (b). On the 17th of March 1958, at about 11 p.m. about nine persons armed with firearms went to a lonely hut jointly occupied by Tezbir Roy and two other Nepalese with their families in Irang village, and fired at the house five or six times, killing Tezbir Roy and injuring a man and a woman. The culprits who spoke broken Hindustani could not be recognised but there is no reason to presume that they were Naga hostiles. The case is under police investigation.

**Shri Hem Barua:** May I know whether the Governor of Assam has promulgated the President's regulation in the Naga Hills area and, if so, is it because of the fact that raids have been perpetrated by the Naga hostiles in the adjoining plains including Manipur?

**The Minister of Home Affairs (Pandit G. B. Pant):** That regulation will be applicable only to the area included in the new Naga unit.

**Shri Hem Barua:** The Naga hostiles are making a series of attacks on the plains including Manipur. Is it because of this disturbance in the Naga areas that the regulation is promulgated? That is what I want to know.

**Pandit G. B. Pant:** Well, I think wherever necessary, effective steps would be taken to prevent mischief-mongers from making disturbances.

**Dr. Ram Subhag Seng:** May I know whether some of the Naga hostiles have entered North Cachar and, if so, what action has been taken to control them?

**Pandit G. B. Pant:** Sometimes some people do enter almost every place. But they go away. They do not fix themselves up there.

**Shri A. C. Guha:** What is the real position regarding the newspaper report that these Naga hostiles in Cachar district have been trying to establish contact with the Pakistan military across the river?

**Pandit G. B. Pant:** Well, due care is being taken and I understand that the State of Assam is very vigilant about it. The Chief Minister has been taking special interest, and also other authorities.

**Shri D. C. Sharma:** If these raids were not by the Naga hostiles, may I know the action taken to curb the activities of the law-breakers in that area, other than the Naga hostiles?

**Pandit G. B. Pant:** So far as the other law-breakers are concerned, the police is there. Just as the police functions in other places it does there too.

**Shri Hem Barua:** Besides extending the amnesty indefinitely, may I know the steps taken to comb up the area and take possession of the arms and ammunitions now in possession of the Naga hostilities?

**Pandit G. B. Pant:** All steps that are feasible are taken.

**Shri Hem Barua:** May I know the quantity of ammunitions recovered from the possession of the Naga hostilities?

**Pandit G. B. Pant:** I do not think that question arises out of the question tabled.

**Shri Hem Barua:** It is related; because they have arms and ammunition in their possession, that is they are perpetrating raids. If the ammunition is taken away from them, they will be as peaceful as you are.

**Pandit G. B. Pant:** I appreciate the logic.

Northern Higher Technological  
Institute, Kanpur

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\*1816. { Shri Rameshwar Tanti:  
Shri Bhogji Bhai:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) what is the progress made in the establishment of the Northern

Higher Technological Institute in Kanpur; and

(b) which are the foreign countries who have offered their help for the establishment of this institute?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) Planning Committee has been set up for preparing detailed plans, estimates, courses of study etc. for the institute. A 1,200-acre site has been selected in Kanpur and steps are being taken by the State Government to acquire it.

(b) No foreign country has as yet offered assistance in the establishment of the Institute.

Shri Rameshwar Tanti: What will be the annual budget for this and how many students will be benefited annually through this institution? Will the admission be on all-India basis or on State-wise basis?

Shri Humayun Kabir: These are three questions.

Mr. Speaker: The hon. Minister may answer any one of the questions that he likes.

Shri Humayun Kabir: I will try to answer all the three.

The first question is difficult to answer at this stage. We have tentative figures but I would not like to give them at this stage till we know the picture more clearly.

The number of students will be about 1500 in under-graduate studies and about 500 in post-graduate studies and research.

As for the selection, since it is an all-India institute, obviously the selection will be on an all-India basis.

Shri T. B. Vittal Rao: May I know when the construction of buildings for all these technical institutes will start? May I also know what steps Government propose to take with a view to ensure that the funds do not lapse as they lapsed during the First Plan period?

Shri Humayun Kabir: As I said, a Planning committee has been appointed and they are preparing plans. The land is being acquired. So the question of starting the construction of buildings immediately does not arise.

Shri T. B. Vittal Rao: This institute should commence before the Second Five-Year Plan ends but the way we are going about it looks that we will not have this institute just as we have not had it in the First Plan period.

Shri Humayun Kabir: This is an expression of opinion. I think the progress on the whole regarding this institute is quite adequate.

Shri S. M. Bawarjee: The hon. Minister has stated that a 1200 acre site has been selected. As far as my information goes—I come from Kanpur—there is some dispute over the land because of the village. Some land has to be acquired but I wish to know from the hon. Minister whether the land has been actually acquired and compensation paid to the landlords.

Shri Humayun Kabir: The information which we have is that the State Government are taking steps to notify the entire area of 1200 acres and to acquire immediately about 200 acres.

Shri Thimmaiah: May I know when the proposed Southern Higher Technological Institute is likely to be established?

Shri Humayun Kabir: It does not strictly arise out of this question, but I may inform the hon. Member that we hope that it will be functioning before 1960.

Dr. Ram Subhag Singh: The hon. Minister has said that no foreign country has offered any help for this institute. May I know whether the West German Government had offered help for this institute and had also undertaken to provide technical personnel for this institute? May I know whether it is also a part of the Plan to open a branch of this institute at Dehri-on-Sone?

Shri Humayun Kabir: The information I have is that the West German Government is collaborating in the

establishment of an institute in the south. So far as this northern institute is concerned, we are carrying on certain negotiations with the Government of the United States.

#### Relics of Lord Buddha near Vaisali

\*1817. **Shri Bishwanath Roy:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state whether it is a fact that some relics of Lord Buddha have been excavated near Vaisali in Muzaffarpur district (Bihar)?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** Some relics assignable to about the 5th Century B.C. have been excavated at Vaisali, but there is as yet no conclusive evidence to say that those are the relics of the Buddha.

**Shri Biswanath Roy:** May I know whether anything else besides to so-called relics of Buddha have been found there?

**Shri Humayun Kabir:** A number of stupas have been found. It is a particularly interesting excavation and if the House so wishes and if you so desire I will have a small statement placed on the Table of the House. There are certain particularly interesting facts which have come to light.

**Shri Bishwanath Roy:** May I know whether further excavations will be done on that site?

**Shri Humayun Kabir:** The excavation, I believe, is still continuing. We have found relics of the first stupa and the second stupa. There are also suggestions of three more stupas.

**Dr. Ram Subhag Singh:** Is it true that a box containing some ashes have been found there and if so, where that box is kept at present?

**Shri Humayun Kabir:** A casket has been found. That is a fact. But I cannot tell the hon. Member where the casket is at the moment.

**Dr. Ram Subhag Singh:** May I know whether it is a fact that some of the research scholars of that area say that

the ashes contained in that box are the ashes of Lord Buddha

**Shri Humayun Kabir:** I have said that it is a very interesting excavation that has been carried out there. There are reasons to think that these are ancient relics, but whether these are the ashes of the Buddha is very difficult to say conclusively.

श्री भक्त दर्शन : अब तक जो कुछ भी सामग्री मिली है उसके अनुसार इन स्तूपों का ऐतिहासिक महत्व क्या है, क्या मंत्री जी बतला सकेंगे ?

अध्यक्ष महोदय : अभी तो इनवेस्टीगेशन कर रहे हैं।

श्री हुमायूँ कबीर : मैंने अभी बताया कि यह बहुत पुराना है और यही सोचा जाता है कि जो पहला स्तूप है वह शायद उनके भक्तकाल के याड़े राज बाद हो तैयार हुआ था।

#### Powers of High Courts to Grant Bail

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{ **Shri Raghunir Sahai:**  
\*1818. { **Shri Achar:**  
{ **Shri M. S. Murty:**

Will the Minister of Home Affairs be pleased to state:

(a) whether his attention has been drawn to the remarks of Mr. Justice James of the Allahabad High Court published in *The Hindustan Times* dated the 7th April, 1958 purporting to invite Parliament's attention to the desirability of the High Court possessing powers to grant appropriate relief to convicted persons going up to the Supreme Court and the need to amend the Code of Criminal Procedure; and

(b) the action Government propose to take thereon?

**The Deputy Minister of Home Affairs (Shrimati Alva):** (a) Yes.

(b) A similar point arising out of a judgement delivered by the former